

- (d) Review by Government of the Annual Accounts of the above Port Authority.

[Placed in Library. See No. L.T. 10961/17/23]

III. A copy each (in English and Hindi) of the following papers:—

- (a) Fifty-seventh Annual Report and Accounts of the Seamen's Provident Fund Organization (SPFO), Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Organization.

[Placed in Library. See No. L.T. 10962/17/23]

...(Interruptions)...

**I. Notifications of the Ministry of Ayush**

**II. Reports and Accounts (2022-23) of NCPDR, New Delhi; NISR, Leh; and ITRA, Jamnagar and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF AYUSH (DR. MUNJAPARA MAHENDRABHAI): Sir, I lay on the Table—

- I. (i) A copy (in English and Hindi) of the Ministry of Ayush Notification No. Sec/NCISM/Regulation/2023-1, dated the 28th November, 2023, publishing the National Commission for Indian System of Medicine (Medical Research in Indian System of Medicine) Regulation, 2023, under Section 56 of the National Commission for Indian System of Medicine Act, 2020.

[Placed in Library. See No. L.T. 10614/17/23]

- (ii) A copy each (in English and Hindi) of the Notifications of the Ministry of Ayush, under Section 56 of the National Commission for Homoeopathy Act, 2020:-

- (1) No. 3-34/2021/NCH/HEB/CC/10758., dated the 7th December, 2022, publishing the National Commission for Homoeopathy (Homoeopathy Graduate Degree Course — Bachelor of Homeopathic Medicine and Surgery (B.H.M.S.)). Regulations- 2022, along with Delay Statement.
- (2) No. 3-104/2023/NCH/HEB/Exam Regulation., dated the 28th November, 2023, publishing the National Commission for Homoeopathy (National Examinations in Homoeopathy) Regulations, 2023.

(3) No. 3-36/2021/NCH/HEB/R.C., dated the 4th December, 2023, publishing the National Commission for Homoeopathy (Medical Research in Homoeopathy) Regulations, 2023.

(4) No.1-93/2023-NCH., dated the 4th December, 2023, publishing the National Commission for Homoeopathy (General) Regulations, 2023.

[Placed in Library. For (1) to (4) See No. L.T. 10963/17/23]

(iii) A copy (in English and Hindi) of the Ministry of Ayush Notification No. L-12015/18/2021-AS., dated the 31st October, 2023, publishing the Institute of Teaching and Research in Ayurveda (Amendment) Regulations, 2023, under Section 29 of the Institute of Teaching And Research in Ayurveda Act, 2020.

[Placed in Library. See No. L.T. 10964/17/23]

II. (i) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 16 of the Commissions for Protection of Child Rights Act, 2005:-

(a) Annual Report and Accounts of the National Commission for Protection of Child Rights (NCPCR), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Performance Review of the above Commission, for the year 2022-23.

[Placed in Library. See No. L.T. 10965/17/23]

(ii) A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Institute of Sowa Rigpa (NISR), Leh, UT of Ladakh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10613/17/23]

(iii) (a) Annual Report and Accounts of the Institute of Teaching and Research in Ayurveda (ITRA), Jamnagar, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10965A/17/23]

...(Interruptions)...